GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2677 ANSWERED ON:07.02.2014 NCPCR Majhi Shri Pradeep Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a joint convention on 'Three Years of Completion of the RTE Act' has been organized by National Commission for Protection of Child Rights (NCPCR) and UNICEF in the recent past:
- (b) if so, the details thereof: and
- (c) the details of the views expressed by various participants during the said convention and the reaction of the Government thereto?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): Yes, Madam. A National Convention on 'Three Years of Implementation of RTE Act' was organized on 14th and 15th January, 2014 jointly by NCPCR and UNICEF. The key objectives of the Convention were:
- (i) To take stock of the progress made in implementing the RTE from April 1, 2010 up until 2013 and get an overview.
- (ii) To share and learn from the good practices, and to identify and address challenges in implementation of the Act.
- (iii) To make recommendations for time bound realization of the Right to Free and Compulsory Education Act for all children, especially those from disadvantaged groups.
- (c): NCPCR has not submitted any report of the proceedings of the above Convention relating to the views expressed by the participants.